

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
CROSS EXAMINATION OF PW				
1	O.S. 1515/2011 (EVIDENCE.)		ANANTHARAM.S.G Vs SHANTHAIAH.K.R.	B.N. ANANTHA NARAYANA H.K.
DEFN EVIDENCE				
2	O.S. 75/2010 (EVIDENCE.) IA/1/2010		PRAMEELA Vs KARAGAMMA	H.MAREG OWDA
PLNTF EVIDENCE				
3	O.S. 95/2013 (EVIDENCE.) IA/1/2013		Ammayamma Vs Gopalappa	S and S associates
4	O.S. 640/2013 (EVIDENCE.) IA/1/2013		Munirathnamma Vs Narayanamma	C.Ravikumar
FUTHER CHIEF OF pw				
5	O.S. 448/2013 (EVIDENCE.) IA/1/2013		Rajappa Vs Muniswamy	C.S.Sathyanarayana
6	O.S. 1792/2013 (ARGUMENTS.) IA/1/2013		Gowramma Vs Muniyappa	S J P
7	O.S. 35/2014 (ARGUMENTS.) IA/1/2014		Anthoni Mary Vs Chinnamma	B P D S Ass.
8	O.S. 606/2015 (ARGUMENTS.) IA/1/2015		Muniyamma Vs Chikkamuniyappa	Jamuna
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
9	O.S. 334/2010 (SUMMONS) IA/1/2010		GANGAIAH Vs BYRAPPA	MANIKAPPA PATIL
10	O.S. 948/2010 (SUMMONS) IA/1/2010 IA/2/2010		KAMALAKSHI AND OTHERS Vs NANJAPPA AND OTHERS	K.R. KITTAPPA
11	O.S. 969/2019 (A.D.R) IA/1/2019 IA/2/2019		Nagaraj Appanna Vs Taskeen Fathima	R Naveen
12	Misc 92/2018 (ARGUMENTS.)		Manjunath B Vs Girish Rai D	Arun K

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 289/2019 (ARGUMENTS.)		Pushpa Vs Ramachandra G	A M Srinivasa Reddy
3:00 P.M - 4:00 P.M				
HEARING ON IA				
14	O.S. 288/2012 (SUMMONS) IA/1/2012 IA/2/2012		KUMAR.K.C. Vs VENKATESH.B.M	D.UMA SHANKAR B G RAJASHEKAR
15	O.S. 651/2012 (SUMMONS)		H.K.VENU Vs H.SRINIVASAREDDY	LAWYERS CENTRE
16	O.S. 1091/2012 (SUMMONS) IA/1/2012		Yellamma Vs Muninanjamma	A. Lourdru Mariyappa
17	O.S. 628/2014 (SUMMONS) IA/1/2014		Muniraju H A Vs Nanjundappa N L	S V R
18	O.S. 115/2018 (SUMMONS) IA/1/2018		Poojamma Vs Nethravathi	D A Shivakumar
19	O.S. 1321/2019 (SUMMONS) IA/1/2019 IA/2/2019		Manjunath R N Vs Nagarathnamma	Venkata Reddy C L
20	O.S. 1033/2020 (ORDERS.) IA/1/2020 IA/2/2020		SUDESH D PUTHRAN Vs DINESH KUMAR	SURESHA

4:00 P.M - 5:00 P.M

HEARING ON IA

21	FDP 20/2018 (SUMMONS)		Ningamma Vs Poojappa	H M S
22	O.S. 1857/2018 (SUMMONS) IA/1/2018 IA/2/2018		RAVEENDRAN PILLAI P Vs SHAJAHAN	Krishna S Vyas
23	O.S. 1107/2019 (SUMMONS) IA/1/2019		Veeranna Vs Revanna	Lankesh L

Cases listed below are adjourned due to Covid 19

NOTICES

24	O.S. 1268/2012 (SUMMONS) IA/1/2012	20-11-2020	Roopashree.R Vs Rajashekaraiah	S.Raghavendra
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PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 93/2014 (EVIDENCE.) IA/1/2014	17-12-2020	Hemavathi Vs Ramakka	M Nagaraj
CROSS EXAMINATION OF PW				
26	O.S. 362/2015 (EVIDENCE.) IA/1/2015	17-12-2020	Manjunath N Vs Venkataraju	
FURTHER EVIDENCE FOR PLNTF				
27	O.S. 1569/2013 (EVIDENCE.)	17-12-2020	Pradeep Kumar Vs Shailendra Mehra	S Chennaraya Reddy
PLNTF EVIDENCE				
28	O.S. 1083/2013 (EVIDENCE.) IA/1/2013	17-12-2020	V Narasimha Murthy Vs L.P.Srinivas	
29	O.S. 1575/2013 (EVIDENCE.) IA/1/2013	17-12-2020	Amarnatah Vs Ramakrishnappa B M	P R H
30	O.S. 2096/2014 (EVIDENCE.) IA/1/2014	17-12-2020	Muniyamma Vs Muniyappa	K.SHIVASHANKAR
31	O.S. 364/2015 (EVIDENCE.) IA/1/2015	17-12-2020	Mahesh R Vs Ramaiah	
32	O.S. 1777/2015 (EVIDENCE.) IA/1/2015	18-12-2020	Chandru R Vs Nagaraju D	K T M
33	O.S. 785/2018 (EVIDENCE.)	18-12-2020	Kemparaju P Vs Pillamala alias Pillamalappa	P V S
34	O.S. 1107/2018 (EVIDENCE.) IA/1/2018	18-12-2020	Nagaraju Vs Radhamma	Laxmi Narayana V
35	O.S. 1151/2018 (EVIDENCE.) IA/1/2018	18-12-2020	Eramma Vs Pillappa	MVV
36	O.S. 1667/2018 (EVIDENCE.)	18-12-2020	ERIC STANLEY ASHLEY Vs TAJUDDIN	N P KALLESH GOWDA
NOTICE ON IA				
37	O.S. 654/2012 (SUMMONS)	08-01-2021	ANJINAPPA @ ANJINEYAREDDY Vs DODDAYELLAPPA	N.GANESH

NOTICES

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 1124/2011 (SUMMONS) IA/1/2011	08-01-2021	VEDAVILAS Vs NARAYANAPPA	K.SHIVASHANKAR
OBJECTION ON IA				
39	O.S. 1088/2012 (SUMMONS) IA/1/2012	08-01-2021	Venkatesh Vs Ranganath	M.Saroja
PAPER PUBLICATION				
40	O.S. 760/2011 (SUMMONS) IA/1/2011	08-01-2021	VENAKTESH AND OTHERS Vs SREENIVAS OR SEENAPPA AND OTHERS	E S S ADVOCATE
STEPS				
41	O.S. 1302/2011 (SUMMONS) IA/1/2011	08-01-2021	VENKATESH Vs SAMPANGI	Y.SATISHCHANDRA
NOTICES				
42	O.S. 124/2013 (SUMMONS) IA/1/2013	11-01-2021	Muniyamma Vs Gurrappa	M.Narayanappa
43	O.S. 1767/2014 (SUMMONS) IA/1/2014	11-01-2021	Nagamma Vs Sudhakaran P V	Babu D R
44	O.S. 275/2015 (SUMMONS) IA/1/2015	11-01-2021	Puttathayamma Vs Gundappa	M Ramamurthy
OBJECTION				
45	O.S. 1869/2014 (SUMMONS) IA/1/2014	11-01-2021	Muniyappa Vs Venkataramanappa	V Vishwnath
46	O.S. 772/2015 (SUMMONS) IA/1/2015	11-01-2021	Siddagangappa Vs Gangappa	S N
OBJECTION ON IA				
47	O.S. 1590/2013 (SUMMONS) IA/1/2013 IA/2/2013	11-01-2021	Deenadayalan S Vs Chandrashekar A	V B Shivakumar
48	O.S. 1131/2015 (SUMMONS) IA/1/2015	11-01-2021	Lakshmamma Vs Anjinamma	Suresh Kumar G R
SS TO DEFT. BY RPAD				
49	O.S. 1166/2015 (SUMMONS) IA/1/2015	11-01-2021	Shahin Vs Syed Khader	B H N Associates
AWAIT SUMMON/NOTICE				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	O.S. 1586/2018 (SUMMONS)	12-01-2021	M/s Yuva Packaging, Rep. by its Director Chanukya Reddy A Vs M/s Advaith Bio Remedies	H R J
ISSUE COMMISSIONER WARRANT				
51	EX 51/2018 (SUMMONS)	12-01-2021	Raghavendra R Vs Narayanaswamy H M	H M Anand Kumar
NOTICES				
52	O.S. 267/2018 (SUMMONS) IA/1/2018	12-01-2021	Venkatalakshamma Vs Ramaiah	N M Handral
53	R.A. 98/2018 (SUMMONS) IA/1/2018 IA/2/2018	12-01-2021	Gundappa K N alias Babu K N Vs Krishnappa Died by his LRs Nagarathna	K Nagendra Kumar
OBECTION				
54	O.S. 1591/2017 (SUMMONS) IA/1/2017	12-01-2021	Hemavathi Prasanna Vs M/s Applied Materials India Pvt Ltd	Kanikaraj j.
55	R.A. 5/2018 (SUMMONS) IA/1/2018 IA/2/2018	12-01-2021	Jyothi Vs Narayanaswamy	K G S
56	M.A. 95/2018 (SUMMONS) IA/1/2018 IA/2/2018	12-01-2021	Gowamma Vs Yellappa A	G S Prasanna Kumar
STEPS				
57	O.S. 1182/2018 (SUMMONS)	12-01-2021	ANDRA BANK BHARATH NAGAR BRANCH, Rep by Sanjana Sucharita Sarangi Vs M/s S.M.V. CREATIONS, Rep by Shilpa G	G K SURESH
SUMMONS				
58	REV 1/2018 (SUMMONS)	12-01-2021	Bytarayappa B Vs Nagaraj K	S Nagesh
NOTICES				
59	Misc 184/2018 (SUMMONS)	13-01-2021	Radhamma Vs Krishnappa	A G N

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	M.C. 123/2019 (SUMMONS)	13-01-2021	Puttaraju Vs Mamatha	K Nataraj
OBECTION				
61	Misc 11/2019 (SUMMONS)	13-01-2021	MUNIYAPPA Vs NATARAJ G.S	GOVINDE GOWDA
STEPS				
62	EX 5/2019 (SUMMONS) IA/1/2019	13-01-2021	Sardar Pasha Vs Fayaz Pasha	K S M R
SUMMONS				
63	O.S. 1685/2018 (SUMMONS) IA/1/2018	13-01-2021	KALAVATHI G N Vs MUNIYAMMA	K S S
64	O.S. 1913/2018 (SUMMONS)	13-01-2021	CANARA BANK Vs GANESH D	MOHAN R A
WRITTEN STATEMENT				
65	O.S. 265/2019 (SUMMONS)	13-01-2021	Giriyamma, Since dead by her LRs. Sathyanarayana D M Vs The Hindustan Petroleum Corporation	A G S
66	O.S. 707/2020 (SUMMONS) IA/1/2020 IA/2/2020	13-01-2021	GOWRAMMA Vs SHANKAR G V	MUTTURAJU H

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
OBJECTION ON IA				
1	O.S. 852/2020 (SUMMONS) IA/1/2020		MUNIRAJU M Vs MURALIDHAR M V	P B RAJU
WRITTEN STATEMENT				
2	O.S. 306/2015 (SUMMONS) IA/1/2015		Nagesh B L Vs Kavitha B G A	H.S.SATHISH KUMAR
3	O.S. 816/2013 (HEARING) IA/1/2013		Rajanna Vs Kullettappa	B V Gangireddy
4	O.S. 472/2019 (HEARING) IA/1/2019 IA/2/2019		Dr. Somaprasad M P Vs Rinny Eapen	Suraj Govinda Raj
5	O.S. 816/2020 (HEARING) IA/1/2020		LAKSHMINARAYAN Vs NARAYANA B P	ABHINAV R
6	EX 31/2020 (HEARING) IA/1/2020		MOHAN BABU P R Vs CHIKKAMMAIAH	N B NIJALINGAPPA
7	O.S. 1041/2020 (HEARING) IA/1/2020 IA/2/2020		LILLY MARY A Vs RAMAPPA M	MAHESH L
PLNTF EVIDENCE				
8	O.S. 186/2015 (EVIDENCE.) IA/1/2015		Gnanaselvi Vs Sridharan R	SHANKARACHAR. S
9	O.S. 125/2018 (EVIDENCE.) IA/1/2018		Maddurappa M Vs Mariswamy	Manjunatha Reddy T
10	O.S. 1449/2007 (ARGUMENTS.)		VENUGOPAL Vs VENKATARAMANAPPA	G.VIJAYA KUMAR
11	R.A. 9/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013		Narayanamma Vs Muni Akkayamma	K.Shivashankar
(O.S./0000122/2002)				
12	R.A. 132/2013 (ARGUMENTS.) IA/1/2013		Ms Pavamanapura Vs Vikram K Udupa	H Maregowda

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1525/2013 (ARGUMENTS.)		Akkayamma Vs Ramaiah	T S C
14	O.S. 98/2015 (ARGUMENTS.) IA/1/2015		Muniyamma Vs Channappa	VIJAYRAJ URS
15	Misc 10/2015 (ARGUMENTS.) IA/1/2015		Sarojamma Vs Devaraju	Harish K
16	M.V.C. 345/2015 (ARGUMENTS.)		ANIL Vs MANJUNATHA L.	REEYAZULLA SHARIEFF
17	O.S. 112/2017 (ARGUMENTS.) IA/1/2017		Sowbhagya H S Vs Bhagyalakshmi	N S L
18	O.S. 595/2017 (ARGUMENTS.) IA/1/2017		Hanumanthaiah Vs Murthy	M Susheela
19	R.A. 1/2018 (ARGUMENTS.) IA/1/2018		Theresa Vs Parvathi Polavarapu	Vinay
FURTHER ARGUMENTS				
20	O.S. 432/2009 (ARGUMENTS.) IA/1/2009		KAMALA Vs D A KRISHNAMURTHY	SRINIVAS
21	O.S. 1187/2017 (JUDGMENTS)		McElroy Sales and Service India Private Limited Vs Chandrodaya Sampathy	C K N
22	O.S. 398/2017 (APPEARANCE OF PARTY) IA/1/2017		Bhaskar Vs Vajramma	
23	M.C. 385/2019 (APPEARANCE OF PARTY)		Komala K R Vs NIL	Atma Hiremath
24	O.S. 542/2020 (APPEARANCE OF PARTY) IA/1/2020		ARAVIND KESHAVA ALIASKESHAVA MURTHY R K Vs KRISHNAPPA N	PRASHANTH P N
3:00 P.M - 4:00 P.M				
25	O.S. 749/2019 (SUMMONS) IA/1/2019		Somashekar Reddy Vs Sidda Reddy	G S PRASAD REDDY
26	M.A. 38/2020 (SUMMONS) IA/1/2020		Rajanna M Vs Kiran C Narang	N Lakshmi Narayana

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 943/2020 (SUMMONS) IA/1/2020		NAGARAJ G N Vs RAMAIAH	P SURESH
SS TO DEFT. BY RPAD				
28	O.S. 844/2020 (SUMMONS)		Meera Bai Vs Latha R	V Muniraju
29	R.A. 88/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019		Shantha Belle Vs Giridhar B N	Chandrashekaraiiah
30	Misc 191/2019 (NOTICE) IA/1/2019		Lurdamma Vs Jacob	Nagaraj S
31	Misc 209/2019 (NOTICE) IA/1/2019		Prabhakar G Vs Phelomenamma	A Sampath
32	Misc 2/2020 (NOTICE) IA/1/2020 IA/2/2020		Satish S N Vs Venkatamma	S.VEMA REDDY
33	Misc 4/2020 (NOTICE)		Chinnapulle since deceased by LRs a. Rathnamma Vs Sigma Build Con Pvt Ltd.,	Supreeth S
34	R.A. 9/2020 (NOTICE) IA/1/2020 IA/2/2020		Hulurappa Vs Lokesh Iyengar D	N Munikrishnappa
35	M.C. 24/2020 (NOTICE)		Bhanu Vaishnavi Vs Sakthiraj	Kemparaju
36	EX 6/2020 (NOTICE)		Devi K Vs Muniraju	G V Ashwathanarayana
37	R.A. 17/2020 (NOTICE)		Shiva Prasad T C Vs Mantri Tranquil Apartment Owners Association	Riyaz Ahmed Sheriff
38	Misc 43/2020 (NOTICE)		Sankar Y Vs Shanta Balasubramaniah	Brijesh r
39	O.S. 1885/2014 (ISSUES.) IA/1/2014		Jayalakshmi Vs Manjunatha H R	K Prabhakar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 1985/2014 (ISSUES.) IA/1/2014		Achamma Vs Jayamma	Mahesh
41	O.S. 2091/2014 (ISSUES.) IA/1/2014		Krishnappa C A Vs Nagamma	V B R
42	O.S. 526/2015 (ISSUES.) IA/1/2015		Savithramma N Vs Kanthamma	L Mahadevaiah
43	O.S. 182/2017 (ISSUES.) IA/1/2017 IA/2/2017		Rajagopal L Vs Narasamma	S Nagoor Roja
44	O.S. 200/2017 (ISSUES.) IA/1/2017 IA/2/2017 IA/3/2017		Yellappa Vs Yellamma	S Veema Reddy
45	O.S. 1034/2020 (ORDERS.) IA/1/2020		Devaraj M alias Devharjuna Vs Narayanappa	Muniraju K.N
Cases listed below are adjourned due to Covid 19				
46	O.S. 1769/2013 (SUMMONS) IA/1/2013	19-01-2021	Channamma Vs Pillappa	K R satish
47	O.S. 1690/2017 (SUMMONS) IA/1/2017	19-01-2021	Balamary Vs Anthony Mary	
48	O.S. 173/2018 (SUMMONS) IA/1/2018	19-01-2021	Shyam Raj Vs Munirathnamma	T K Rajagopala
49	O.S. 174/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-01-2021	Rukmini M Vs Lalithamma	Doddegowda
50	O.S. 343/2018 (SUMMONS) IA/1/2018	19-01-2021	Muniyappa Vs Jagadish Prasad	T Manjunatha Reddy
51	R.A. 23/2018 (SUMMONS) IA/1/2018	19-01-2021	Narayanaswamy S K Vs Anjinappa	Mylariah
52	O.S. 437/2018 (SUMMONS) IA/1/2018	19-01-2021	Shashirekha L Vs Mahesh Kumar G	Bhushani Kumar
53	O.S. 547/2018 (SUMMONS) IA/1/2018	19-01-2021	Muniyappa Vs Lakshmi	V A

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	O.S. 674/2018 (SUMMONS) IA/1/2018	19-01-2021	Sarojamma H K Vs Saraswathamma	S G Parthasarathi
55	Misc 84/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	19-01-2021	Shashidhar Rep. by Manjula Vs Chittamma	Naghesha B A
56	O.S. 1133/2018 (SUMMONS) IA/1/2018	19-01-2021	Vedavathi G M Vs Sanjeevappa	KMS Law associates
57	O.S. 1138/2018 (SUMMONS) IA/1/2018	19-01-2021	Lourdes alias Mohan Vs Arogya Swamy	RAKSHIT K. N.
58	R.A. 82/2018 (SUMMONS) IA/1/2018	19-01-2021	Zayd Noaman Vs Giriraj G N	H S D
59	O.S. 1369/2018 (SUMMONS)	19-01-2021	Manjulamma Vs Nataraj N T	N K Muniraju
60	O.S. 1427/2018 (SUMMONS) IA/1/2018	19-01-2021	Radhamma Vs Siddappa	T K Hanumantarayappa
61	O.S. 1664/2018 (SUMMONS)	19-01-2021	BASAVANNA Vs KRISHNAPRASAD S	SRINIVASA GOWDA
62	O.S. 1677/2018 (SUMMONS) IA/1/2018	19-01-2021	Muniyellappa Vs Sheshappa	M Srinivasaiah
63	O.S. 1743/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-01-2021	Shamanna Vs Basappa	Doddegowda H S
64	Misc 200/2018 (SUMMONS) IA/1/2018	19-01-2021	NARAYANAMMA Vs VENKATARAJU	LOKESH R
65	O.S. 1870/2018 (SUMMONS) IA/1/2018	19-01-2021	Galamma Vs Siddappa	Padmanabha
66	O.S. 1884/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-01-2021	Shivakumar M R Vs Rajesh N	G Veerendra
67	O.S. 8/2019 (SUMMONS) IA/1/2019	19-01-2021	USHA Vs NARAYANAPPA	A.N.JAGANNATHA REDDY

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
68	O.S. 140/2019 (SUMMONS) IA/1/2019	19-01-2021	Muniraju C Vs Krishnappa C	K M M
69	R.A. 46/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	19-01-2021	Venkatesh Vs Guruswamy H M, dead by his LRs Vijayalakshmi	M D Basavanna
70	Misc 101/2019 (SUMMONS) IA/1/2019	19-01-2021	Philomena Vs C Shanthappa since dead his LRs and daughter Fathima Bernard	M K
71	O.S. 879/2019 (SUMMONS) IA/1/2019	19-01-2021	Muniyamma Vs Papamma	Narayanaswamy
72	M.C. 172/2019 (SUMMONS)	19-01-2021	Naveen Kumar G Vs Manjula C	Renuka B
73	P.MIS. 4/2019 (SUMMONS)	19-01-2021	Ivor Louis D Costa Vs Myola Mascarenhas	V N Kumar
74	O.S. 1128/2019 (SUMMONS) IA/1/2019	19-01-2021	Jayamma Vs Nagaraju B T	Abijith M M
75	M.C. 267/2019 (SUMMONS)	19-01-2021	Santhosh R Vs Lalitha N	Vinod Kumar C C
76	O.S. 1232/2019 (SUMMONS) IA/1/2019	19-01-2021	GANGAMMA Vs MUNITHAYAMMA	NARASIMHA MURTHY
77	O.S. 1291/2019 (SUMMONS) IA/1/2019	19-01-2021	Arun Kalyani Vs Gnanamurthy	S G P
78	O.S. 1311/2019 (SUMMONS) IA/1/2019	19-01-2021	Nirmal Kumar J Vs Swarupa Ravishankar	M V K
79	O.S. 1363/2019 (SUMMONS) IA/1/2019 IA/2/2019	19-01-2021	Yellappa Vs Munivenkatappa M	S A Sami
80	O.S. 1411/2019 (SUMMONS) IA/1/2019	19-01-2021	Narayanaswamy M Vs Gangaraju	H Maregowda
81	O.S. 1505/2019 (SUMMONS) IA/1/2019	19-01-2021	Mahendra Vs Arun Kumar N	Vivek

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
82	O.S. 1592/2019 (SUMMONS)	19-01-2021	Prema Vs Satish	S R S
83	O.S. 1810/2019 (SUMMONS) IA/1/2019	19-01-2021	Karthik C Vs Chandrashekar H N	Arvind B
84	M.C. 432/2019 (SUMMONS)	19-01-2021	Kiran Kumar Vs Radhika S	ANJAN GOWDA N
85	O.S. 269/2020 (SUMMONS) IA/1/2020 IA/2/2020	19-01-2021	NAGARAJ R Vs RAMCHANDRAPPA A	P R HARISH KUMAR
86	O.S. 355/2020 (SUMMONS) IA/1/2020 IA/2/2020	19-01-2021	Sumithra Vs Muni Akkayamma	H M Ananda Kumar
87	M.A. 33/2020 (SUMMONS) IA/1/2020 IA/2/2020	19-01-2021	Ganesh Vs Kiran C Narang	V Krishna
88	O.S. 405/2020 (SUMMONS) IA/1/2020	19-01-2021	Sheik Fakruddin Vs Mahatab Jan	S Z A K
89	O.S. 415/2020 (SUMMONS) IA/1/2020	19-01-2021	Lakshamma Vs Hanumakka	Hareesha
90	O.S. 420/2020 (SUMMONS) IA/1/2020	19-01-2021	Santhosh Kumar Vs Ramakka	Venkatesh B K

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 298/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		Muniyallamma Vs Shamanna alias M Shamanna	C Suresha
OBECTION				
2	O.S. 1445/2017 (SUMMONS) IA/1/2017		Ananda Kumari Vs Renuka	N Nagesh
3	O.S. 1448/2017 (SUMMONS)		Rangappa T, Dead by LRs D1(a) Hanumanthappa R Vs Thimmareddy	M Shivaprakash
4	O.S. 1608/2017 (SUMMONS) IA/1/2017 IA/2/2017		Manjula M Vs Munianjinamma	Ramana G.
5	O.S. 299/2018 (SUMMONS) IA/1/2018		Hanumantharayappa H Vs Revanna H	K B Krishnamurthy
6	O.S. 225/2019 (SUMMONS) IA/1/2019		Nagendra Prasad K B Vs Mahadev R	D Nagaraj
7	O.S. 1272/2011 (HEARING) IA/1/2011 IA/2/2011 IA/3/2011		BABU REDDY Vs ARUNA AND OTHERS	PRATHIMA.V.
8	M.A. 43/2016 (HEARING) IA/1/2016		Nagaraj Vs Kannan T	Lokesh
<u>12:00 P.M - 1:00 P.M</u>				
9	EX 65/2019 (NOTICE)		Gowri Vs Shanthamma	Vijayakumar
10	O.S. 654/2013 (HEARING) IA/1/2013		Anjinamma.M Vs Munikempaiah	K.N.Shivareddy
11	O.S. 893/2017 (HEARING) IA/1/2017 IA/2/2017		Ramachandra P Vs Thomas Abraham	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 612/2018 (HEARING) IA/1/2018 IA/2/2018		Asha V Vs Manjunath R	M Vishwanatha Reddy
13	O.S. 617/2010 (EVIDENCE.) IA/1/2010 IA/2/2010		S R REVANNA Vs S G NAGARAJ	H.KANTHARAJA
14	O.S. 630/2011 (EVIDENCE.) IA/1/2011		MUNIKEMPAIAH Vs MS NANDI INFRASTRUCTURE CORRIDOR ENTERPRISE LTD.	J.C.KUMAR
15	O.S. 690/2011 (EVIDENCE.) IA/1/2011		VASANTHAKUMAR.S.V. Vs SRINIVASIAH.S.G.	K.SRINATH EXPARTE
16	O.S. 1380/2013 (EVIDENCE.) IA/1/2013		Muninanja Reddy V N Vs Parvathamma	Parvathamma
17	M.V.C. 8/2016 (EVIDENCE.)		SHAILA Vs SIDDESHWARA.L.H	R. A. DEVANAND
PLNTF EVIDENCE				
18	M.C. 300/2019 (EVIDENCE.)		Bhuvaneshwari Vs Madhavan	Sujatha
3:00 P.M - 4:00 P.M				
19	M.C. 229/2019 (NOTICE)		Devaraju A Vs Jayalakshmi N	G Giriyappa
20	O.S. 97/2016 (HEARING) IA/1/2016		Kanthamma Vs Nanjegowda M A	M S G
21	M.A. 40/2016 (HEARING) IA/1/2016		Nagaraj Vs Mahendran	Lokesh
22	M.A. 41/2016 (HEARING) IA/1/2016		Nagaraj Vs George C Jemes	Lokesh
23	M.A. 42/2016 (HEARING) IA/1/2016		Nagaraj Vs Abhishek P	
24	O.S. 238/2020 (ORDERS.)		Elumalai Vs Mariyammal	K Bheemanna

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 1035/2020 (ORDERS.) IA/1/2020		SUSHEELAMMA Vs SIDDAMMA	M SHIVAPRAKASH
Cases listed below are adjourned due to Covid 19				
26	O.S. 1103/2008 (ISSUES.) IA/1/2008 IA/2/2008	02-12-2020	JAYAMMA Vs GOWRAMMA	
27	O.S. 671/2010 (ISSUES.) IA/1/2010	02-12-2020	JAYALAKSHMI Vs AYYAMMA @ MUNIYAPPA	SHIVA PRASAD
28	O.S. 1640/2016 (ISSUES.) IA/1/2016	02-12-2020	Smitha Shree Vs Thimmaiah R K	
29	O.S. 1163/2018 (ISSUES.) IA/1/2018	02-12-2020	PARVATHAMMA Vs NARAYANAPPA	MKV
30	O.S. 1682/2018 (A.D.R) IA/1/2018	05-12-2020	Muniyappa Vs Hanumantharayappa	S N Venkatesh
31	O.S. 1697/2018 (A.D.R) IA/1/2018 IA/2/2018	05-12-2020	SHIVASHANKAR K Vs MOHANREDDY M	Hoysala B.V
32	O.S. 1012/2016 (SUMMONS) IA/1/2016 IA/2/2016	15-12-2020	Kempamma Vs Kempamma	N Sonnegowda
33	Misc 76/2016 (SUMMONS)	15-12-2020	Hanumantha Reddy G S Vs Srinivas B R	
34	O.S. 1102/2016 (SUMMONS) IA/1/2016	15-12-2020	Ananthappa alias Giriyappa, Rep. by SPA holder Muniraju Vs Mayamma	Suhas T L
35	O.S. 1152/2017 (SUMMONS)	15-12-2020	Kalavathi S N Vs Narayanappa H	Subbarao
36	O.S. 877/2016 (NOTICE)	18-12-2020	Govindaraju R Vs Gangadharappa R	C V A
37	EX 87/2018 (NOTICE)	18-12-2020	SRIRAM B Vs SIVAN P G	N.T.PREMANATH

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	M.C. 55/2020 (NOTICE)	19-12-2020	SHANTHA KUMAR Vs PAVITHRA K M	BHIMANNA
39	O.S. 463/2020 (NOTICE) IA/1/2020	19-12-2020	Sham Reddy T Vs M/s Anjani Constructions, Rep. by P V Raghava Rao and Pakalapathi Sai Sriharsha	E. VENKATARAMI REDDY
40	O.S. 1314/2017 (SUMMONS) IA/1/2017	02-01-2021	Sriramaiah Vs Peter Issac	
41	O.S. 1430/2017 (SUMMONS) IA/1/2017	02-01-2021	Munivenkatappa Vs Gujjalappa	C Shankar Reddy
42	O.S. 1585/2017 (SUMMONS) IA/1/2017	02-01-2021	Gowramma Vs Akkayamma	Nagesha S
43	R.A. 36/2016 (NOTICE) IA/1/2016	06-01-2021	C LAKSHMI Vs M KALAVATHI	H.S. GIRISH REDDY
44	ELEC.C 2/2016 (NOTICE)	06-01-2021	Sampangi Vs Karnataka State Election Commission	Ramesh
45	EX 56/2016 (NOTICE)	06-01-2021	Zakiya Sultana Vs Aajaz Ahmed K M	Kamal
46	O.S. 874/2016 (NOTICE) IA/1/2016	06-01-2021	Chikkarasappa T Vs Lakshmamma K C	M S
47	O.S. 923/2020 (SUMMONS) IA/1/2020	07-01-2021	JOHN BOSCO Vs SHANTHA S	B R VISWANATH
48	FDP 48/2013 (NOTICE)	07-01-2021	Rajanna C Vs Venkataswamy	Sadashiva Reddy
49	O.S. 396/2020 (SUMMONS) IA/1/2020	08-01-2021	Venugopal C Vs Narasimhaiah C	Yadupathi G
50	O.S. 426/2020 (SUMMONS)	08-01-2021	Mohammed Muheed Vs Gulzar Begum	Raju P T

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	O.S. 525/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/4/2020 IA/3/2020	08-01-2021	PRAKASH REDDY S Vs SUBBAMMA	V RANGARAMU
52	O.S. 916/2020 (SUMMONS) IA/1/2020 IA/2/2020	08-01-2021	Maruthi Vs Nagesha	Balaraj V R
53	FDP 9/2016 (NOTICE) IA/1/2016	13-01-2021	Radhamma Vs Chandramma	G V
54	R.A. 19/2016 (NOTICE) IA/1/2016	13-01-2021	Nagaraju Vs Krishnamma	Mohan Kumar
55	Misc 40/2016 (NOTICE)	13-01-2021	Anurag Sharan Vs Madanagiriappa	Bhanu Ravindra
56	O.S. 1611/2017 (SUMMONS)	22-01-2021	Nagamma Vs Narayanamma	Rajashekar Reddy
57	O.S. 1729/2017 (SUMMONS) IA/1/2017 IA/2/2017	22-01-2021	Venkatamma Vs Meenakshi C Mirji	
58	O.S. 19/2018 (SUMMONS) IA/1/2018	22-01-2021	RUKMANAMMA ALIAS RUKMINI Vs Lakshamma	H P L
59	O.S. 180/2020 (SUMMONS) IA/1/2020	25-01-2021	Erappa Vs Rathna	E Venkatarami Reddy
60	R.A. 18/2020 (SUMMONS) IA/1/2020 IA/2/2020	25-01-2021	Gowramma Vs Yallappa, Since dead by LRs, 1(a) Chowdamma	C Ravi Kumar
61	O.S. 206/2020 (SUMMONS) IA/1/2020 IA/2/2020	25-01-2021	KANAKAMMA Vs GURUMURTHI REDDY	K G LAKSHMIPATHI
62	O.S. 243/2020 (SUMMONS) IA/1/2020	25-01-2021	Rajamma Vs Jayamma	G M Harish Gowda

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
63	O.S. 291/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020	25-01-2021	PADMA Vs SAROJAMMA	SRINIVASA N
64	O.S. 1164/2019 (SUMMONS) IA/1/2019	29-01-2021	Mangala Ashok Kumar Vs Dhanalakshmi C	S Nataraj
65	O.S. 72/2020 (SUMMONS)	29-01-2021	MANJUNATH C Vs JAGADISH N	V SANJAY KRISHNA
66	O.S. 131/2020 (SUMMONS) IA/1/2020 IA/2/2020	29-01-2021	Manjesh Kumar S Vs Susheelamma	Y N S R
67	O.S. 159/2020 (SUMMONS) IA/1/2020	29-01-2021	Lakshmi Narayan T Vs Thimmaiah	Rudrabhushan C

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 105/2006 (HEARING) IA/1/2006		B MUNIKRISHNA Vs NARAYANACHARI SINCE DEAD BY LRS	VENKATARAMANASWAMY
2	O.S. 2443/2006 (HEARING) IA/1/2006		C R NAGARAJA SETTY Vs T SRINIVASA	A.G.RAJU
3	O.S. 3043/2006 (HEARING) IA/1/2006		MALLAMMA Vs DODDA VEERABHADRAPPA	K. VARADARAJAN
4	O.S. 3051/2006 (HEARING) IA/1/2006		M S ANAND Vs M SHIVANNA	M.C. PRABHUJI
5	O.S. 218/2010 (HEARING)		RAMAPPA Vs MUTHAPPA	LAKSHMI NARAYANA EXPARTE
6	O.S. 1064/2010 (HEARING) IA/1/2010		KRISHNA REDDY Vs ZABEULLA	SRIRAMA REDDY D1 TO 3 - SRI.M.PRAKASH
7	O.S. 686/2012 (HEARING) IA/1/2012		NARASAMMA Vs HEMANNA	K. RAJENDRA PRASAD
8	O.S. 713/2012 (HEARING) IA/1/2012		HALEEMABEE Vs IQBAL	M.DEVARAJ
9	O.S. 826/2012 (HEARING) IA/1/2012		Muniannappa Vs Sarojamma	S.D.Manjunatha
10	O.S. 1156/2012 (HEARING) IA/1/2012 IA/2/2012		Gopala Reddy.R Vs S.B.Srinivasa Reddy	B.T.Prasanna kumar
11	O.S. 1188/2014 (HEARING) IA/1/2014 IA/2/2014		Bhagyamma Vs Govindappa	S R D
<u>12:00 P.M - 1:00 P.M</u>				
12	O.S. 306/2011 (EVIDENCE.)		M.LALITHA. Vs HANUMANTHARAYA	L.MALLESH. D1 EXPARTE
PLNTF EVIDENCE				
13	O.S. 792/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		SHANTHAMMA ALIAS SALAMMA Vs V. VENKATESH	C. H. S.
<u>3:00 P.M - 4:00 P.M</u>				
14	O.S. 1726/2014 (HEARING) IA/1/2014 IA/2/2014		Ranjitha Vs Byregowda .T.R.	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 1575/2015 (HEARING) IA/1/2015 IA/2/2015		Hanumantharayappa Vs Muniammakka	K.R PUTTARAJU
16	O.S. 866/2016 (HEARING) IA/1/2016		Venugopal Reddy P K Vs Ramzan Ali Khan	P J
17	O.S. 1163/2016 (HEARING) IA/1/2016		Jayamma Vs Munireddy	
18	M.A. 51/2016 (HEARING) IA/1/2016		Nanjappa V P Vs Santhosh M	
19	O.S. 566/2019 (HEARING)		Susheela Vs Venkata Rao	K Murthy
20	O.S. 857/2019 (HEARING) IA/1/2019 IA/2/2019		Jayanna D Vs Siddaramanna K	Mahesha M
4:00 P.M - 5:00 P.M				
21	R.A. 44/2020 (HEARING) IA/1/2020 IA/2/2020		AMMOJI Vs KARAGAPPA	G S SRINIVAS
22	O.S. 782/2020 (HEARING) IA/1/2020		MOHAN KUMAR B K Vs RAMACHANDRA B	T PRAKASH
23	O.S. 1008/2020 (HEARING) IA/1/2020		VINCENT KUMAR Vs SHIVANNA	JAMUNA T B
24	Misc 68/2016 (ARGUMENTS.) IA/1/2016		Chaithra B V Vs Shivanna	V P S
ARGUMENTS BY ADV. DEFTS.				
25	O.S. 176/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		C R RENUKA ARADHYA Vs PRASANNA ARADHYA	KVV GSD
26	O.S. 354/2008 (ISSUES.) IA/1/2008		THIMMAKKA Vs KRISHNAPPA	B.C. JANARDHANA ABSENT
27	O.S. 1529/2008 (ISSUES.) IA/1/2008		SAMPANGAMMA Vs SHAMANNA	V.NAGAREDDY
28	O.S. 2042/2008 (ISSUES.)		JAYALAKSHMI Vs M DEVARAJU	
29	O.S. 388/2012 (ISSUES.) IA/1/2012		VENKATAMMA Vs RAMASWAMY	S.SHANKARAPPA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 835/2012 (ISSUES.) IA/1/2012 IA/2/2012		Lakshamma Vs Gangamma	Shankar.D
31	O.S. 1489/2012 (ISSUES.) IA/1/2012		Yellamma Vs Ramaiah	H.S.Chandraiah
32	O.S. 1654/2012 (ISSUES.) IA/1/2012		Venkatamma Vs Gopal	H.R.Praveen kumar
33	O.S. 801/2014 (ISSUES.) IA/1/2014		Mayamma Vs Varalakshmi	Govindaswamy
34	O.S. 919/2014 (ISSUES.) IA/1/2014		Mary Gabriel Vs Arogyaswamy	M Babu
35	O.S. 1838/2014 (ISSUES.) IA/1/2014		Gullamma Vs Kaveramma	M R R
36	O.S. 1837/2015 (ISSUES.) IA/1/2015		Venkatlakshamma Vs Parameshwarachari	
37	O.S. 663/2017 (ISSUES.) IA/1/2017 IA/2/2017		AKKAPPA Vs K.MADESH	
38	O.S. 151/2018 (ISSUES.) IA/1/2018		Anjanappa Vs Sudha	Varadarajn
39	O.S. 361/2018 (ISSUES.) IA/1/2018		Ramana B R Vs Chethan R	Venkatesh R Bhagat
40	O.S. 768/2018 (ISSUES.) IA/1/2018		Nagarau M.S Vs Sampurna R.	S. Harish
ADDL. ISSUES				
41	O.S. 872/2008 (ISSUES.) IA/1/2008		PARVATHI Vs SHIVALINGAMMA	
42	M.C. 76/2020 (APPEARANCE OF PARTY)		Neha Rani Vs NIL	Niranjan N Y
Cases listed below are adjourned due to Covid 19				
43	O.S. 1070/2014 (SUMMONS) IA/1/2014	18-12-2020	Kamamma Vs Gangappa	N M T
44	O.S. 1325/2014 (SUMMONS) IA/1/2014	18-12-2020	Ramamurthy D Vs Sonee Gowda N	G A S G

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	O.S. 1333/2014 (SUMMONS) IA/1/2014	18-12-2020	Govindappa V Vs Muddanna	V B Shivakumar
46	O.S. 1664/2015 (SUMMONS) IA/1/2015	18-12-2020	Gurappa Vs Vishwaprasad A	H.M.GOVINDARAJU
47	O.S. 791/2016 (SUMMONS) IA/1/2016	18-12-2020	Venkatamma Vs Mariyappa	G S C
48	O.S. 857/2016 (SUMMONS) IA/1/2016	18-12-2020	Chandrashekar L M Vs Munirajappa	Bharathi R
49	O.S. 860/2016 (SUMMONS) IA/1/2016	18-12-2020	Narayanamma Vs Munichikkappa	GANDHI LAW CHAMBERS
50	O.S. 911/2016 (SUMMONS) IA/1/2016	18-12-2020	Nagaraj Vs Nagappa alias Dodda Nagappa	B V Srinivas
51	O.S. 1064/2016 (SUMMONS) IA/1/2016	18-12-2020	Gajendra Vs Venkat Chalasani alias Chalasani Venkat	T S T
52	O.S. 1247/2016 (SUMMONS) IA/1/2016	18-12-2020	Ramaiah N Vs Muniyappa	
53	O.S. 11/2017 (SUMMONS) IA/1/2016 IA/2/2016	18-12-2020	JAGADGURU TONTADARYA VIDYA PEETHA GADAG A TRUST BY ITS SOLE TRUSTEE SHRIMANN NIRANJANA JAGADGURU Vs K.R.RAJANNA	P.M. GOPI
54	R.A. 13/2017 (SUMMONS) IA/1/2017 IA/2/2017	18-12-2020	Arasamma Vs Doddananjaiah	G Papi Reddy
55	O.S. 1343/2017 (SUMMONS) IA/1/2017	18-12-2020	Venkatamma Vs Hanumantha	
56	O.S. 1546/2017 (SUMMONS) IA/1/2017	18-12-2020	Subbaraju B M Vs Hrudayaraj	Viswanatha Reddy G.A.
57	O.S. 1584/2017 (SUMMONS) IA/1/2017	18-12-2020	Premabayi Vs Vijay Kumar	Chennakeshava B S
58	O.S. 188/2018 (SUMMONS) IA/1/2018	18-12-2020	Ravichandra Vs Ramesh	V Sreenivasa
59	O.S. 808/2018 (SUMMONS) IA/1/2018	18-12-2020	Abhilash H M Vs Munegowda K	Arun Kumar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	O.S. 836/2018 (SUMMONS) IA/1/2018	18-12-2020	Narayanappa Vs Nanjamma	V Thamma Reddy
61	O.S. 934/2018 (SUMMONS) IA/1/2018	18-12-2020	Munithayamma Vs Keshava Murthy M P	K N Aravinda Navada
62	Misc 75/2018 (SUMMONS)	18-12-2020	Kempamma Vs Gowramma	V Krishna Murthy
63	O.S. 1131/2018 (SUMMONS) IA/1/2018	18-12-2020	Sadananda Vs Jayaramaiah	R Keshava Murthy
64	O.S. 1230/2018 (SUMMONS)	18-12-2020	Jacrius Vs Antoniraj	AR
65	Misc 143/2018 (SUMMONS)	18-12-2020	Lakshamma Vs Gowramma	K H R
66	O.S. 1842/2018 (SUMMONS) IA/1/2018	18-12-2020	Narayanaswamy Vs Chikkachowdamma	J K L
67	O.S. 1863/2018 (SUMMONS) IA/1/2018	18-12-2020	NAGANNA Vs RANGAPPA	Shivaraj T M
68	O.S. 114/2019 (SUMMONS) IA/1/2019	18-12-2020	Subramani K Vs Hanumanthappa alias Krishna G	D Narase Gowda
69	O.S. 153/2019 (SUMMONS) IA/1/2019	18-12-2020	Thimmakka Vs Ammayamma	S K N
70	O.S. 381/2019 (SUMMONS) IA/1/2019	18-12-2020	Triveni S Vs Hemanth Kumar	B N S
71	O.S. 401/2019 (SUMMONS) IA/1/2019	18-12-2020	Susheelamma A Vs Raja Reddy	Rajkumar M
AMENDMENT				
72	O.S. 1768/2017 (SUMMONS) IA/1/2017	18-12-2020	Lalitha Vs Narasamma	
NOTICES				
73	O.S. 825/2020 (SUMMONS) IA/1/2020	18-12-2020	SRINIVAS V Vs MUNIYAMMA	MURULIDHARA N
74	O.S. 889/2020 (SUMMONS) IA/1/2020 IA/2/2020	18-12-2020	BABY CHINMAI C Vs BABYSHREE M	SATYAKI ASS
75	M.C. 190/2020 (NOTICE)	18-12-2020	ROSORIKA ANGOM Vs KENEDY SINGH THIYAM	S L LAW ASS

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 15-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
76	M.C. 21/2017 (A.D.R)	18-12-2020	Manjunath alias Manjunatha H J Vs Bhavya alias Vijaylakshmi	

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
15.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 1763/2013 2. O.S.1633/2017 3. O.S. 733/2013 4. O.S.1086/2012 5. O.S.879/2015 6. O.S.1094/2008 7.O.S.794/2012 8.O.S.682/2010	To hear on IAs
Evidence	Evidence
1. O.S. 767/2013 2. O.S.1634/2013 3. O.S. 501/2011	

IV ASCJ 14.10.2020
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru


Cases Listed on 15-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 2978/2006	Evidence
02	O.S. 318/2006	Arguments
03	L.A.C. 82/2006	Arguments
04	O.S. 1310/2007	Hearing
05	L.A.C. 31/2007	Evidence
06	O.S. 1364/2008	Evidence
07	O.S. 376/2016	Evidence
08	O.S. 540/2020	Hearing
09	O.S. 698/2020	Hearing
10	M.C. 234/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 3005/2006	Hearing
02	O.S. 649/2007	Hearing
03	O.S. 917/2008	Hearing
04	O.S. 1991/2008	Hearing
05	O.S. 818/2009	Arguments
06	O.S. 1439/2013	Hearing
07	O.S. 388/2015	Hearing
08	O.S. 999/2016	Arguments
09	O.S. 1205/2016	Arguments
10	O.S. 1018/2020	Orders


I/c. V Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru


Cases Listed on 15-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1960/2007	Evidence
02	O.S. 598/2007	Hearing
03	O.S. 675/2007	Hearing
04	R.A. 85/2015	Arguments
05	O.S. 1019/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	Ex. 52/2007	Hearing
02	O.S. 1197/2007	Hearing
03	O.S. 1388/2011	Hearing
04	Misc. 6/2017	Arguments
05	O.S. 121/2017	Arguments


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.